

**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
CUTTACK**

ORDER SHEET OF THE HEARING ON 14th JULY, 2021, 03:00 P.M.

TP No. 207/CTB/2019, (CP No. 2908/MB/2018)

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Rajeev Kapoor & Ors. -Vs- Hot Metals & Minerals Pvt. Ltd. & Ors.
Under Section	241-242

For Petitioner (s) :

For Respondent (s) Mr. Jnana Ranjan Dhal, Adv.

ORDER

List this matter along with the connected matters on 02.08.2021.

sd

**Satya Ranjan Prasad
Member (Technical)**

sd

**Rajasekhar V.K.
Member (Judicial)**